

National Company Law Tribunal

Allahabad Bench

C P NO. 179/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Vedanta Infra Engineering Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Petitioner		
2.	Krishna Dev Vyas	Adv.	ROC	

C.P.No. 179/ALD/2017

Sh. Sahid Kazmi for the petitioner.

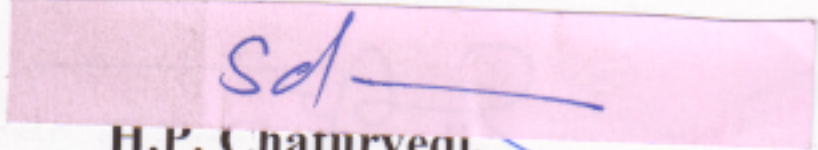
Sh. Krishna Dev Vyas. CGSC for ROC, Kanpur. Learned CGSC seeks further time to file comments/ reply of the petitioner.

The case is fixed for the filing report of CGSC.

The matter be listed on 25th January, 2018.

Date: 09/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)